

35

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

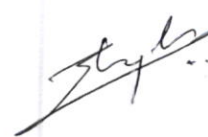
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

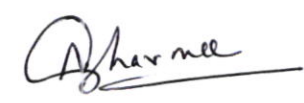
NAME OF THE PARTIES: Mr. Mukesh Gokal
V/s.
M/s. Contrex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Adv. Madhura Kulkarni i/b. M/s. Chitnis & Co. Adv. for Resp. 7-10.		
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②	Adv. Shrey Shah i/b. Shengian Nawla & Associates For the Petitioner		
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③	Adv. Aditya Mehta i/b. Kalpesh Joshi & Associates also Nimita Sharma	Interveners	
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④	Adv. Yugandhara Khanwilkar i/b. Dastur Kalambi & Associates	Respondent Nos. 2 to 6	
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⑤	Adv. Ankita Deshpande for Kartikeya and associates.	Respondent No 1.	
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contd. --- pg. 2

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ORDER
TCP No.20/ 397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 16.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)